

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO 506
TO BE ANSWERED ON 09.12.2022

SUPPLEMENTARY NUTRITION MANUFACTURING UNITS

506. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has decided to set up supplementary nutrition manufacturing units to supply supplementary nutrition under Integrated Child Development Services (ICDS) scheme across the country;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to ensure quality products and sourcing of raw material locally for manufacturing of supplementary nutrition products?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c): Government does not set up manufacturing units but ensures policy planning and direction. For transparency, efficiency and accountability in delivery of Supplementary Nutrition, the Streamlined Guidelines were issued on 13.1.2021 for compliance by States/UTs. The Guidelines seek to ensure quality of supplementary nutrition and lays down the procedure for procurement, identifies the roles and responsibilities of Duty Holders, integrates Ayush concepts and ensures data management and monitoring through the 'Poshan Tracker'. As per the Guidelines, the State Govt/UT must introduce transparent processes for procurement of supplementary nutrition as per General Financial Rules and vigilance guidelines and ensure that Take-Home Ration procured conforms to technical and nutritional standards set by the Ministry.
